

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA

**UNSTARRED QUESTION NO.1236
ANSWERED ON 11.02.2022**

CONSTRUCTION OF SHOPPING MALL ON RAILWAY LAND

1236 # SHRI SUSHIL KUMAR MODI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that it has been decided to construct shopping mall and residential complex on railway colony land near Patna Junction;
- (b) the area of vacant land in square meters, given to Rail Land Development Authority (RLDA) for this work;
- (c) the area of land in square meters, demarcated for housing purpose and shopping mall;
- (d) the conditions on which land would be given to builders; and
- (e) the number of railway quarters that would be redeveloped, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a): Railway under its colony redevelopment program has decided for development of Loco colony, Patna under mixed land use (commercial & residential).

(b) & (c): Total 7361 sqm area has been entrusted to Rail Land Development Authority (RLDA) for redevelopment of Loco colony, Patna out of which 1847 sqm (approximately) will be developed for residential complex and remaining 5514 sqm area will be developed for commercial activities.

(d): The proposed land will be given on lease only.

(e): 59 type-II railway quarters would be redeveloped.